

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

Dated: 29.01.2026

No. 114 A: In exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) / Sub-Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Civil Judge (Junior Division) named in column no. 2 of the table given below, the powers of Judicial Magistrate of the 1<sup>st</sup> Class for the District noted against his name in column no. 3 of the table.

Sl. No.	Name of the Officer with designation and present place of posting.	Name of the Districts
<u>1</u>	<u>2</u>	<u>3</u>
1.	Sri Harindra Kumar Rai, J.M., 2 <sup>nd</sup> Class, Gopalganj	Gopalganj

**By order of the High Court,**  
**Sd/- Anamika T.**

**Registrar General I/c**

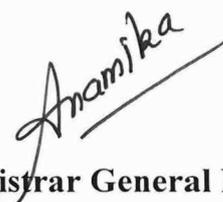
**Memo. No.** 8136 - 8162

**/ Dated, Patna the 29.01.2026**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / The Principal District and Sessions Judge, Gopalganj for information {and communication to the officer concerned.

**Aforesaid officer is also vested with the powers of Additional Civil Judge (Junior Division) for the district noted against his name in column no. 3 of the table.}**

**{-} For P.D.J. concerned only.**

  
**Registrar General I/c**